

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 27.02.2019

In the court of the Registrar
02:00 P.M.

For Evidence

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	Compensation Application No. 150 of 1999	Wasan Exports Pvt. Ltd. Vs. Canara Bank &Ors.	KotlaHarshavardhan

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- 1. Notice Board**
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By Order
-sd/-

Assistant Registrar